

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

M.P. No. 332/00449/2021
In Original Application No. 332/00360/2016

Date of Order: This, the 10th day of August, 2021

HON'BLE MS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)

Smt. Neena Kureel, aged about 55 years W/O Sri Virendra Kumar R/O 3/148 Vivek Khand, Gomtinagar, Lucknow.

... Applicant



By Advocate: Shri Balendu Bhushan Tripathi holding brief for Shri Amit Verma.

- Versus -

1. Kendriya Vidyalaya Sangthan, 18 Institutional Area Shaheedjeet Singh Marg, New Delhi through its Chairman.
2. Commissioner, Kendriya Vidyalaya Sangthan, 18, Institutional Area, Shaheedjeet Singh Marg, New Delhi.
3. Administrative Officer, (Establishment-II), Kendriya Vidyalaya Sangthan, 18 Institutional Area Shaheedjeet Singh Marg, New Delhi.
4. Dy. Commissioner, Kendriya Vidyalaya Sangthan Regional Office, Sector 5, Aliganj, Lucknow.
5. Principal, Kendriya Vidyalaya, Gomtinagar, Lucknow.

.....Respondents

By Advocate: Ms. Pushpila Bisht.

O R D E R (ORAL)**BY HON'BLE MS. JASMINE AHMED, MEMBER (J).**

Learned counsel for the applicant has filed a miscellaneous application no. 332/00449/2021 for withdrawal of OA as the applicant is not interested to pursue the case anymore.

2. Accordingly, M.A. No. 332/00449/2021 is allowed and OA is dismissed as having been withdrawn.

(A.MUKHOPADHAYA)
MEMBER (A)

(MS. JASMINE AHMED)
MEMBER (J)



JNS